

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.186/BB/20 17	-	For filing addl. information as required by Registry	252(3)	Yesteam Security & Manpower Services Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

t. Yesteam Security &  
1. S. NARASAPPA, CS  
9740689227


YESTEAM SECURITY &  
MANPOWER SERVICES  
PVT. LTD /  
SHASHIKALA HEMANT



**ORDER**

PCS for Petitioner Company is present. ROC has filed his report. We  
have heard him. List it for orders on 30/01/2018.

  
**Member (T)**

  
**Member (J)**